

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1024 OF 2004

M.A. No. 852 OF 2004

New Delhi, this the 23th day of April, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

1. Sukumar Bhattacharjee

2. Niharendu Shyam

Both working as U.D.C. Directorate General
of I.T.B.P. Block No.II, C.G.O. Complex,
Lodhi Road, New Delhi.

....Applicants

(By Advocate : Shri S.K. Gupta for Shri B.S. Gupta)

Versus

1. Union of India
Through Secretary,
Ministry of Home Affairs,
North Block, New Delhi.

2. Director General,
Indo-Tibetan Border Police,
Directorate General of I.T.B.P.,
Block No.II, C.G.O. Complex,
Lodhi Road, New Delhi.

3. Senior Administrative Officer (Pers.-II),
Indo-Tibetan Border Police,
Directorate General of I.T.B.P.,
Block No.II, C.G.O. Complex,
Lodhi Road, New Delhi.Respondents

ORDER (ORAL)

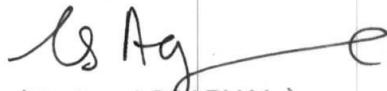
SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel for the applicants states that
he may be permitted to withdraw the present Original
Application with liberty to make a fresh
representation. Allowed as prayed.

2. Subject to aforesaid, the present Original
Application is dismissed as withdrawn.


(R.K. UPADHYAYA)

ADMINISTRATIVE MEMBER


(V.S. AGGARWAL)
CHAIRMAN

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